

ORDER-SHEET FOR MAGISTRATE'S RECORDS

DISTRICT: SONITPUR

IN THE COURT OF NAZRANA P. REHMAN, SDJM(S) Sonitpur, Tezpur.

CR case no. 559/2019

Murshida Begum-Versus- Mustafa Ali and others.

Date	Order	Signature
09.09.2022	<p>The complainant is absent without any steps.</p> <p>On perusal of the case record, it appears that the complainant is absent without any steps since 09.04.2020 i.e. since last 20 dates. Further, it appear that though vide order dated 21.01.2020, the complainant was directed to take steps upon the accused by my learned predecessor, but till date the complainant failed to take steps upon the accused.</p> <p>Hence, from the conduct of the complainant, it transpires that the complainant is not willing to proceed with the case and unnecessarily lingering the case. Therefore, I find no ground to continue with the instant proceedings in absence of the complainant.</p> <p>Situated thus, the case stands dismissed.</p>	